NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI (APPELLATE JURISDICTION)

Company Appeal (AT) (CH)(Insolvency) No. 30 of 2021 (Under section 61 of the Insolvency and Bankruptcy Code, 2016)

(Arising out of Order dated 19.01.2021 in CP(IB)/No.33/7/HDB/2020 passed by the Hon'ble National Company Law Tribunal, Bench-I, Hyderabad

IN THE MATTER OF:

Mr. D. Srinath Reddy

Son of Mr. D. Jangi Reddy

Resident of Flat No. 102, 01st Floor, 5-9-22/40, JVR Amrut Enclave,

Adarsh Nagar, Hyderabad, Telangana- 500063

Telephone/Mobile: 9849837195

... APPELLANT

V

M/s. Indian Agro and Food Industries Limited

Registered Office at:

IB Corporate House, Village Indamara

Post-Pendri, Rajnandgaon,

Chattisgarh-491441

... RESPONDENT NO. 1

Nethi Mallikarjuna Setty

Interim Resolution Professional

Address: 113, 1st Floor,

Manjeera Trinity Corporate,

E Seva Lane, 3rd Phase,

Kukatpally, Hyderabad - 500072

... RESPONDENT NO. 2

Present

For the Appellant : Mr.Y.Suryanarayana, Advocate,

Mr. Anant Merathia, Advocate

<u>ORDER</u> (VIRTUAL MODE)

Mr. Keshav Shankar Nande appears for First Respondent/Caveator and informs this "Tribunal' that the has not received the 'Appeal Paper Book(s)' from the 'Appellant' side.

Hence, the Learned Counsel for the 'Appellant' Mr. Y. Suryanarayana is required to serve copy of the 'Appeal Paper Boo(s)' to the Learned Counsel for the First Respondent/Caveator before 08.06.2021.

Soon after receipt of the 'Appellant Paper Book(s), the Learned Counsel for the First Respondent/Caveator is to file the Reply/Response/Counter of the First Respondent and the same shall be served on the Learned Counsel of the 'Appellant' within one week thereafter.

After receipt of the Reply/Response/Counter of First Respondent, Liberty is granted to the Learned Counsel of the 'Appellant' to file 'Rejoinder' if any, within three days.

In respect of Second Respondent, the notice was served on 15.04.2021 and the same is hereby recorded.

The 'Office of the Registry' is directed to List the matter on 21.06.2021.

[Justice Venugopal M] Member (Judicial)

> [V.P.Singh] Member (Technical)

26.4.2021 KM